

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VIRATRA EXPORT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	VIRATRA EXPORT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/02/2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate Debtor	U14107RJ2011PTC034180
5.	Address of the registered office and principal office (if any) of corporate Debtor	A-190, Saraswati Nagar, Basni Jodhpur 342001, Rajasthan
6.	Insolvency commencement date in respect of corporate debtor	Date of Order is 12/04/2023 (Digitally signed copy of order uploaded on 13/04/2023)
7.	Estimated date of closure of insolvency resolution process	08/10/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sachin Naveen Sinha IBBI/IPA-002/IP-N00939/2019-2020/12985
9.	Address and e-mail of the interim resolution professional, as registered with the Board	N-203, Parshwanath Metro City, Nr. H.B. Kapdia School, Sakar Street, T.P. 44, Chandkheda, Ahmadabad-382424, Gujarat sachinsinhaassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	N-203, Parshwanath Metro City, Nr. H.B. Kapdia School, Sakar Street, T.P. 44, Chandkheda, Ahmadabad-382424, Gujarat sachinsinhaassociates@gmail.com
11.	Last date for submission of claims	28/04/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not ascertained
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not ascertained
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As given in Column 10 above.

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **VIRATRA EXPORT PRIVATE LIMITED** on **12/04/2023** (Digitally signed copy of order uploaded on **13/04/2023**).

The creditors of the **VIRATRA EXPORT PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **28/04/2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 14/04/2023

Place : Jodhpur

Name and Signature of Interim Resolution Professional



SACHIN NAVEEN SINHA

Interim Resolution Professional

IBBI/IPA-002/IP-N00939/2019-2020/12985

JODHPUR VIDYUT VITARAN NIGAM LIMITED (MATERIAL MANAGEMENT & CONTRACT WING NEW POWER HOUSE, INDUSTRIAL AREA, JODHPUR-342003 PHONE: (0291) 2742223, FAX: (0291) 2746539

कार्यालय नगर निगम, हल्द्वानी-काठगोदाम नैनीताल रोड, हल्द्वानी, पिन कोड-263139

ई-निविदा सूचना नगर निगम हल्द्वानी-काठगोदाम क्षेत्रांतर्गत विभिन्न 24 निर्माण कार्यां हेतु ई-निविदा आमंत्रित की जाती है, निविदा को समन्वय में समस्त शर्तें एवं सूचनाएं http://www.ukntenders.gov.in पर दिनांक 15.04.2023 को अपरान्ह 2.00 बजे से दिनांक 28.04.2023 को अपरान्ह 2.00 बजे तक उपलब्ध रहेगी।

SBI भारतीय स्टेट बैंक State Bank of India Stressed Assets Recovery Branch, 3rd Floor, Matrix Mall Sector - 4, Jawahar Nagar, Jaipur (Rajasthan) - 302004

Stressed Assets Recovery Branch, 3rd Floor, Matrix Mall Sector - 4, Jawahar Nagar, Jaipur (Rajasthan) - 302004

FEDBANK FINANCIAL SERVICES LTD. AUCTION NOTICE This is in pursuance of the public notice issued by the undersigned on 14.04.2023 regarding the liquidation of the accounts of the following companies...

INDIAN INSTITUTE OF INFORMATION TECHNOLOGY, NAGPUR An Institution of National Importance by an Act of Parliament

RECRUITMENT OF NON-TEACHING POSITIONS IIT, Nagpur invites applications from the Indian Nationals for filling up 7 Non-Teaching Positions through Direct Recruitment.

EQUITAS SMALL FINANCE BANK LTD (FORMERLY KNOWN AS EQUITAS FINANCE LTD) Corporate Office, No.769, Spencer Plaza, 4th Floor, Phase-II, Anna Salai, Chennai, TN - 600 002

Table with 4 columns: Name of the Borrower(s) / Guarantor(s), Description of Secured Asset (Immovable Property), Demand Notice Date & Amount, Date of Possession

WEST CENTRAL RAILWAY CIVIL ENGINEERING Sr. Divisional Engineer (Construction), West Central Railway, Kota for and on behalf of President of Union of India

WEST CENTRAL RAILWAY CIVIL ENGINEERING Sr. Divisional Engineer (Construction), West Central Railway, Kota

TATA CAPITAL HOUSING FINANCE LTD Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400 013, CIN No. U67190MH2008PLC187552

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY) Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

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Table with 2 columns: Name of the Borrower(s) / Guarantor(s), Description of Secured Asset (Immovable Property)

LIC Housing Finance Limited C-98, Upasana Tower, Subhash Marg, C-Scheme, Jaipur, Ph: 0141-2361153

Table with 4 columns: S. No., Name and Address of Borrowers/ Guarantor Loan Account No., Date and Amount of Demand Notice under sec. 13(2), Description of Mortgaged property

Bank of Baroda Branch office: SSI Sukher, NH-8, Udaipur, Rajasthan 313001, Phone: 0294 - 2513197/2440510, Mobile: 8875006670

DEMAND NOTICE - 13(2) UNDER SARFAESI ACT, 2002 A notice is hereby given that the following Borrowers & Guarantors have defaulted in the repayment of principal and interest of the loans facility availed by them from the Bank and the loans have classified as Non-Performing Assets (NPA).

MPL MAITHON POWER LIMITED (A Joint Venture of Tata Power and DVC) Registered Office: Corporate Centre, 34 Sant Tukaram Road, Carnac Bunder, Mumbai-400009, Maharashtra, India.

राजस्थान सरकार कार्यालय आबकारी आयुक्त, राजस्थान, उदयपुर

पडत रिटेल ऑफ कम्पोजिट मटिरा दुकानों के अनुयायन हेतु ई-नीलामी आगमन सूचना- सर्वसाधारण को सूचित किया जाता है कि राजस्थान सरकार की आरा क्रमांक प.4 (1) वि/अ/अ/2022 दिनांक 22.01.2023 के द्वारा जारी संशोधित आबकारी एवं मद्य-संयम नीति वर्ष 2022-23 एवं वर्ष 2023-24 के लिये पडत रिटेल ऑफ कम्पोजिट मटिरा दुकानों के ई-नीलामी (ई-बोली) प्रक्रिया से बन्दोबस्त करने हेतु भारत सरकार के उपक्रम एम.एस.टी.सी. लिमिटेड के माध्यम से निम्नानुसार ई-बोली आमंत्रित की जाती है :-

